

ITEM NO.11

COURT NO.11

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4398/2016

ANIL KUMAR

Appellant(s)

VERSUS

BRANCH MANAGER, NATIONAL INSURANCE COMPANY
LTD. & ANR.

Respondent(s)

Date : 28-08-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Appellant(s) Mr. C.B.Gururaj, Adv.
Mr. Yogendar Kumar Varma, Adv.
Mr. Prakash Ranjan Nayak, AOR

For Respondent(s) Ms. Manjeet Chawla, AOR
Mr. Manu Shalia, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Hearing concluded.

Judgment reserved.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER